

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 4544/2014

KISHOR SHAMRAO SAO(D) THR. LRS. & ORS.

Appellant(s)

VERSUS

STATE OF MAHARASHTRA LAW & JUDICIARY DEP
(with interim relief and office report)

Respondent(s)

Date : 10/08/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Both the respondents are duly represented.

Parties have not filed the statement of case. Since it is no more a mandate after the amendment in the Supreme Court Rules, 2013, Registry to process the matter for listing before the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar